

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal

No(s). 4196/2014

YASIN & ANR.

Appellant(s)

)

VERSUS

MURARI

LAL

Respondent(s)

s)

(with interim relief and office report)

Date : 15/05/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. C. George Thomas, Adv.
Mr. Ejaz Maqbool, Adv.

For Respondent(s)

Mr. Mukul Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Ld. Counsel
for the appellants and the Ld. Counsel for the respondent have failed to
file the statement of case within the period stipulated under the
rules. Viewed thus, the matter shall be processed for
listing before the Hon'ble Court under the rules.

Signature Not Verified

(M K HANJUR

A)
Digitally signed by
Madhu Grover

Registrar

Date: 2015.05.18

06:53:29 CEST

Reason:

MG